

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CW-294/2020**

Menga Jorgo Gaonkar and ors. ...Petitioner.

Vs

Narayan Babu Velip and ors. ...Respondents.

Shri C. Padgaonkar, Advocate for the petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:7<sup>th</sup> December 2020.**

P.C.

The first respondent is said to have died. Petitioner's counsel seeks time to take steps to bring legal representatives on record.

**DAMA SESHADRI NAIDU, J.**

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